

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH 'B', KOLKATA
VIRTUAL HEARING**

[Before Shri J. Sudhakar Reddy, Hon'ble Accountant Member & Shri Sanjay Garg, Hon'ble Judicial Member]

I.T.A. No. 1936/Kol/2017

Assessment Year: 2014-15

&

I.T.A. No. 1882/Kol/2019

Assessment Year: 2015-16

Orient Paper & Industries Limited.....Appellant
9/1, R.N. Mukherjee Road
13th Floor
Kolkata - 700 001
[PAN : AAACO 3279 JJ]

Vs.

Deputy Commissioner of Income Tax, Circle-6(1), Kolkata.....Respondent

Appearances by:

None, appeared on behalf of the assessee.

Shri Jayanta Khanra, JCIT, D/R. appearing on behalf of the Revenue.

Date of concluding the hearing : February 5th, 2021

Date of pronouncing the order : February 10th, 2021

ORDER

Per Bench:-

1. The assessee has filed has filed separate applications in respect of both these appeals, both dt. 19/01/2021, seeking withdrawal of these appeals as he has availed *Vivad Se Vishwas Scheme, 2020*. The Id. Pr. CIT, has issued From No. 3. In view of the same, we accept the applications of the assessee and dismiss these appeals as withdrawn.
2. In the result, appeals of the assessee are dismissed.

Kolkata, the 10th day of February, 2021

Sd/-
[Sanjay Garg]
Judicial Member

Sd/-
[J. Sudhakar Reddy]
Accountant Member

Dated : 10.02.2021
{SC SPS}

Copy of the order forwarded to:

1. Orient Paper & Industries Limited
9/1, R.N. Mukherjee Road
13th Floor
Kolkata - 700 001

2. Deputy Commissioner of Income Tax, Circle-6(1), Kolkata
3. CIT(A)-
4. CIT- ,
5. CIT(DR), Kolkata Benches, Kolkata.

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches